

National Company Law Tribunal
Allahabad Bench
Allahabad

40(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.



NAME OF THE COMPANY: Shri Neeraj Kumar Gupta & othr.

v/s

M/s N. K. Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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| 1. | RAKESH KUMAR | Adv. | for Respondent |  |
| 2. | A. P. Singh | Adv. | for Petitioner |  |

Order dated 07.12.2016

CP No. 40 (ND)/2016 Shri Neeraj Kumar Gupta & Other Vs

M/s N.K. Resorts Pvt. Ltd.

The Learned Counsel filed proof of service. Though all the respondents were served latest by 27.09.2016 the date of hearing happened to be 30.11.2016 on which day the Bench was not sitting. Therefore, the Ld. Counsel is requested to send notices again by speed post to all the respondents and list the matter for appearance on 04.01.2017.

List on 04.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016